

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 1825 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 5<sup>th</sup> April, 2019.

Sub:- **Restricted holiday along with station leave permission.**

Ref:- Your letter No. JKD.P/2019/2019 dated 04.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 17.04.2019 and 20.04.2019 with a permission to leave the station, with your allotted vehicle, at your own cost, from the evening of 12.04.2019 to the morning of 22.04.2019, has been ~~granted/rejected~~ granted. The senior most Judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-08/2017/ 1826 /A, dated 05.04.19  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

R/S